NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 786/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Krystal Integrated Services Pvt.Ltd.

V/s

City Fresh Retail Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

Presed Sometar Advocate for Petition

Talks of Settlement going on. May be adjourned for Three veels around

ORDER

T.C.P. No. 786/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives both the sides are present. 1.
- 2. Adjourned to 23.11.2017.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 13.10.2017

M.K. SHRAWAT Member (Judicial)

(haplyn)